GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO. 2843 TO BE ANSWERED ON 06.08.2025

Advanced Safety Measures in Coal Mines

†2843. Shri Kali Charan Singh:

Smt. Himadri Singh:

Shri Balabhadra Majhi:

Shri Bhartruhari Mahtab:

Will the Minister of COAL be pleased to state:

- (a) the total number of coal mines where advanced safety measures like strata management and environmental monitoring have been implemented;
- (b) whether the Government proposes to implement stringent penal provisions in case of non-compliance of such advanced safety standards/protocols;
- (c) if so, the details of the proposed penalty framework including the nature of enforcement measures and any institutional changes envisaged; and
- (d) the total number of safety audits carried out in coal mines across the country during the last five years along with the proportion of these audits carried out in the State of Odisha?

ANSWER

MINISTER OF COAL & MINES (SHRI G. KISHAN REDDY)

- (a): All 647 operating coal mines registered with DGMS (Directorate General of Mines Safety) have the Strata management and environmental monitoring systems as mandated under the Coal Mines Regulation, 2017.
- (b) & (c): Adequate provisions have been specified under Chapter IX of the Mines Act, 1952 to address non-compliance with safety standards in mines, which include fines, prosecution, and imprisonment etc.
- (d): Total safety audits conducted in coal mines of CIL, SCCL, and NLCIL, during the last five years, along with audits carried out in the State of Odisha, are as under:

	Years				
Name of coal companies	2020-	2021-	2022-	2023-	2024-
	21	22	23	24	25
CIL (including MCL, Odisha)	300	286	293	284	286
SCCL	12	9	16	21	10
NLCIL (Including 1 mine in Odisha)	5	5	5	5	10
Audit in State of Odisha by MCL in coal mine	18	18	18	18	18
Audit in State of Odisha by NLCIL in coal mine	1	1	1	1	2
